

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2852**  
TO BE ANSWERED ON 15.03.2016

**Forest Management**

2852. SHRI ASADUDDIN OWAISI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is implementing the scheme of "Intensification of Forest Management", if so, the details and salient features of the scheme;
- (b) whether the Government is providing funds to various States for forest protection under the scheme;
- (c) if so, the total funds released to the States during each of the last two years and the current year, State-wise; and
- (d) the steps taken/being taken by the Government to encourage the States to provide more funds for forest protection and bring down the pollution level in the country?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a) to (b) Yes Sir. The Ministry of Environment, Forest and climate Change is implementing the Centrally Sponsored Scheme (CSS) titled "Intensification of Forest Management Scheme". Under the scheme, funds are provided to State and Union Territory Governments to supplement their efforts towards protection and management of forests.

The seven components of the scheme include Forest fire control and management, Strengthening of Infrastructure, Survey, demarcation and working plan preparation, Protection and conservation of sacred groves, Conservation and restoration of unique vegetation and Ecosystems, Control and eradication of Forest Invasive Species and Preparedness for meeting the challenges of bamboo flowering and improving management of bamboo forests.

Funds under the scheme are utilized for various activities including purchase of vehicles for patrolling of the forests, establishment of camps, construction of watch towers for detection and monitoring of forest fires, creation and maintenance of fire lines, survey and demarcation of forest areas, preparation of working plans, strengthening forest infrastructure etc. From the current financial year, the funding pattern has been revised to 60%:40% (Centre:State) sharing basis for all States however, for North East & Special category States it continues to be 90%:10% (central share).

- (c) to (d) The details of total funds released to the States/UTs during each of the last two years and the current year, State-wise are given in annexure-1. Protection and Management of forests is primarily the responsibility of the concerned State/UT Government hence States also undertake various forest protection activities under different Plan and Non-Plan schemes of the respective State Government.

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## ANNEXURE-1

## ANNEXURE REFERRED TO PART (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2852 DUE FOR REPLY ON 15.03.2016 REGARDING FOREST MANAGEMENT ASKED BY SHRI ASADUDDIN OWAISI

(Rs. In Lakhs)

S. No.	States	2013-14 Released	2014-15 Released	2015-16 Released (As on 09.03.2016)
1	2	3	4	5
1	Andhra Pradesh	38.21	0.00	0.00
2	Bihar	43.32	0.00	59.09
3	Chhattisgarh	253.25	411.96	120.75
4	Gujarat	345.76	349.71	179.99
5	Goa	61.17	0.00	0.00
6	Haryana	153.64	149.56	77.86
7	Himachal Pradesh	364.41	365.90	302.16
8	Jammu & Kashmir	105.24	0.00	193.93
9	Jharkhand	254.88	303.03	83.62
10	Karnataka	324.47	266.54	228.19
11	Kerala	254.76	183.76	86.00
12	Madhya Pradesh	744.16	701.07	420.00
13	Maharashtra	95.96	228.02	298.22
14	Orissa	203.25	220.50	136.00
15	Punjab	0.00	0.00	77.00
16	Rajasthan	145.02	205.09	112.54
17	Tamil Nadu	0.00	0.00	203.02
18	Telangana	-	160.73	0.00
19	Uttar Pradesh	138.29	218.36	156.15
20	Uttarakhand	299.33	332.57	356.83
21	West Bengal	0.00	115.46	0.00
	<b>Total</b>	<b>3825.12</b>	<b>4212.26</b>	<b>3091.35</b>
<b>North Eastern States &amp; Sikkim</b>				
1	Assam	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	219.59	85.07
3	Manipur	294.86	0.00	240.76
4	Meghalaya	244.83	0.00	180.26
5	Mizoram	284.74	256.27	153.17
6	Nagaland	145.92	225.13	122.6
7	Sikkim	166.5	162.17	150
8	Tripura	131.8	243.84	147.19
	<b>Total</b>	<b>1268.65</b>	<b>1107.00</b>	<b>1079.05</b>
<b>Union Territories</b>				
1	A & N Islands	13.04	0.00	28.00
2	Chandigarh	0.00	0.00	0.00
3	D&N Haveli	0.00	0.00	0.00
4	Daman & Diu	0.00	0.00	0.00
5	Lakshadweep	0.00	0.00	0.00
6	New Delhi	0.00	0.00	0.00
7	Pondicherry	0.00	37.77	0.00
	<b>Total</b>	<b>13.04</b>	<b>37.77</b>	<b>28.00</b>
	<b>Grand Total</b>	<b>5106.81</b>	<b>5357.03</b>	<b>4198.40</b>

